

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 401 OF 2025

IN THE MATTER OF:

News Item titled "Raising waste in Gurugram Sector 103 residents demand immediate action" appearing in The Hindustan Times dated 04.08.2025

MEMO OF PARTIES (As Per ORDER DATED 07.08.2025)

News Item titled "Raising waste in Gurugram Sector 103 residents demand immediate action" appearing in The Hindustan Times dated 04.08.2025

VERSUS

1. Municipal Corporation Gurugram
Through its Commissioner,
Plot No. C-1, Info. City, Sector-34, Gurugram-122004
Email: mscb.cpcb@nic.in (Respondent No.1)
2. Deputy Commissioner Gurugram
Deputy Commissioner Office,
First Floor, Mini Secretariat, Gurugram-122001
Email: dcgrg@hry.nic.in (Respondent No.2)
3. Haryana State Pollution Control Board
Through its Member Secretary,
C-11, Sector-6, Panchkula, Haryana - 134109, Haryana
Email: hspcbms@gmail.com (Respondent No.3)
4. Central Pollution Control Board
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi 110032
Email: cmc@mcg.gov.in (Respondent No.4)